

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW-TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 07.02.2017.

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**
 DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : -

PETITION NUMBER : CP 1/16 IN (IA 12/16)

NAME OF THE PETITIONER (S) : STANDARD CHARTERED PVT. EQUITY MATRITIUS II LTD. & OTHERS

NAME OF THE RESPONDENT (S) : FIREPRO SYSTEMS PVT. LTD., & OTHERS

UNDER SECTION : 241

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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1.	SNEHA MADHUR FOR CONVERSE-LAW LLP 8861324242	For Respondent 1	
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Heard counsel for the petitioner in IA No.12/2016. The counsel for respondents reported that senior counsel requested time to submit arguments on behalf of respondents in IA No.12/16 and further requested time till 02.03.2017. Hence, on the request of the counsel for the respondents, the case is adjourned to 02.03.2017 finally and no further adjournment will be given on that day.


MEMBER (J)


MEMBER (T)